

**GOVERNMENT OF INDIA
FINANCE AND COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:883
ANSWERED ON:22.11.2002
ILLEGAL TRANSACTION BY RANBAXY U.K. OFFICE
BALIRAM;RAM RATI BIND;S. SAIDUZZAMAN

Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:

- (a) whether the Government are aware that the Ranbaxy U.K. Office had made illegal transactions in the recent past;
- (b) if so, whether any investigation conducted by the Enforcement Directorate in this regard;
- (c) if so, the details thereof; and
- (d) the action taken against Ranbaxy?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE & COMPANY AFFAIRS (SHRI GINGEE N. RAMACHANDRAN)

- (a) & (b) : The Directorate of Enforcement has undertaken investigations into certain transactions of M/s. Ranbaxy Laboratories Ltd., concerning some officials of the Ranbaxy (U.K.) Ltd.
- (c): The investigations are still in progress.
- (d): Question does not arise in view of the reply to part (c) above.